

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 26/RP/2022 in
Petition No. 719/TT/2020**

Subject : Petition for review of order dated 25.11.2021 in Petition No. 719/TT/2020.

Date of Hearing : 30.5.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Meja Urja Nigam (P) Limited (MUNPL)

Respondents : Power Grid Corporation of India Limited & Others

Parties present : Ms. Shikha Ohri, Advocate, MUNPL
Shri Amit Arora, MUNPL
Shri B. B. Rath, PGCIL
Shri A. Naresh Kumar, PGCIL

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing. The learned counsel for the review Petitioner requested to post the matter in the month of July, 2023.

2. The Commission allowed the request of the Petitioner. In the meanwhile, the Commission directed the Respondents to file reply by 17.7.2023 and the Petitioner to file rejoinder, if any, by 4.8.2023. The Commission further directed the parties to comply with directions within the specified timeline.

3. The petition will be listed for hearing on 30.8.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

